

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/829/2024, IA (IBC)/553/2024, IA (IBC)/188/2024 and IA (IBC)/189/2024 in Company Petition IB/48/2022
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	Trammo DMCC
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/829/2024

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. G. Bheemachary for the Applicant.

Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal for the Respondent.

Ld. Counsel Mr. Divyam Agarwal has taken service on behalf of the Respondent. Let counter be filed by the next date of hearing. **Matter is adjourned to 02.05.2024.**

IA (IBC)/553/2024

Present: Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy along with Mr. G. Bheemachary for the Respondent.

Let physical copy of the counter be filed by the next date of hearing. **Matter is adjourned to 02.05.2024.**

IA (IBC)/188/2024 and IA (IBC)/189/2024

Present: Ld. Senior Counsel Mr. Avinash Desai along with Mr. Divyam Agarwal for the Applicant.

Ld. Senior Counsel Mr. Vivek Reddy along with Mr. G. Bheemachary for the Respondent.

Pleadings stand completed. **Matter is adjourned to 02.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)